

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
57(ND)/2016

IN THE MATTER OF:

Mrs. Reena Ahluwalia & Ors

.... Petitioner

v.

M/s. Suntime Energy Ltd. & Ors

.... Respondent

Order U/s. 397/398

Order delivered on 21.03.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Ms. Reena Ahluwalia, party in person
For the Respondent : Adv. Shailesh Suman for R-1 to 3

ORDER

CA-434/2023

At request and by consent, list the matter alongwith CP-40(ND)/2012 on
18.04.2024.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

21.03.2024
Lalit